

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:294
ANSWERED ON:13.08.2010
REFORMS IN HEALTH REGULATORY FRAMEWORK
Thamaraiselvan Shri R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to bring in reforms in the regulatory framework in the health sector;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up National Council for Human Resource in Health (NCHRH);
- (d) if so, the details thereof alongwith its present status; and
- (e) the manner in which implementation of the proposal would help to improve the health sector in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 294 FOR 13.08.2010

Yes, Madam. The Government is considering setting up of an overarching regulatory body viz. National Council for Human Resources in Health (NCHRH) that will coordinate all aspects of medical, dental, nursing, pharmacy & paramedical education. The Bill for the proposed Council is being worked out in consultation with various stakeholders. In order to make the proposed Council more effective than the existing system, it is proposed to trifurcate the regulatory functions of the Council by forming three bodies under its ambit for accreditation, academics and ethics & registration. Other than reforming the current regulatory framework, the proposed Council will also enhance the supply of skilled manpower in the health sector.